



HIGH COURT OF ANDHRA PRADESH: AMARAVATI

NOTIFICATION

NO.5/2019-RC

Dated. 23-11-2020

It is hereby notified that, **Sri Praveen Kumar Inturi, Hall Ticket No.1184** is provisionally selected to the post of Civil Judge (Junior Division) notified for the year 2019 vide Notification No.5/2019-RC, dated 17.06.2019 under Direct Recruitment.

It is notified that the result of **1) Ms. Anusha Otturi, Hall Ticket No.1274, 2) Ms. Swathi Bhavani Potla, Hall Ticket No.1263 and 3) Ms. Prathima.S, Hall Ticket No.1284**, who applied under Direct Recruitment and who have not completed three (03) years of practice as prescribed in the recruitment notification is withheld and will be declared subject to decision of Writ Petition Nos.9140 of 2019 and 9166 of 2019 or other connected Writ Petitions, if any.

It is notified further that none among the candidates, who applied under the Recruitment by Transfer category are provisionally selected.

Srinika
23.11.20
REGISTRAR (RECRUITMENT)